

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 237/TT/2016

Date: 25.11.2016

To
The Executive Director,
Transmission Corporation of Andhra Pradesh Ltd., (APTRANSCO)
6th Floor, A Block,
Vidyut Soudha, Khairathabad,
Hyderabad-500082.

Subject: Determination of transmission tariff of the inter-State transmission lines connecting two States for the APTRANSCO owned transmission lines/system as per the Central Electricity Regulatory Commission's order dated 14.3.2012 in Petition No. 15/Suo-Motu/2012, for inclusion in POC transmission charges in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014

Sir,

I am directed to refer to the petition filed on behalf of APTRANSCO on the above mentioned subject, and to say that affidavit regarding publication of notice, which is required to be filed within 15 days from publication of the notice under Regulation 3(8) of the CERC (Procedure for making of application for determination of tariff, publication of the applications and other related matters) Regulations, 2004, has not been filed. I request you to furnish the same immediately.

Yours faithfully,

sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)